

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2022/ 2797 /A

From :- Smti. Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Lohit Kumar Saikia,
Presiding Officer,
Industrial Tribunal & Labour Court
& Judge, E.I. Court, Guwahati.

Dated Guwahati the 21st April, 2025.

Sub: **Casual leave.**

Ref:- Letter No. I.T./78-A dtd. 21.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.04.2025, along with station leave permission from the evening of 23.04.2025 till the morning of 25.04.2025.** The District and Sessions Judge, Kamrup (M), and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2022/ 2798 - 2799 /A, dated , 21-04-2025

Copy to:

1. The District & Sessions Judge, Kamrup (M).
2. The Project Manager, Gauhati High Court, Guwahati.

sd/-
21.04.25

JT. REGISTRAR (VIGILANCE)

Punita